

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

19. C.P.(IB)-857(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Nitco Limited

V/s.

Epitome Residency Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel appearing for the Petitioner/OC, Mr. Jonas Thomas i/b SMA Law Partners and counsel appearing for the Respondent, Mr. Anmol Bartaria are present through virtual hearing.

Pleadings are completed in this matter. List this matter on **13.04.2023** for hearing.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)